

(a) whether DDA Flats which were under construction have been completed:

(b) if so, the number of people to whom these flats will be allotted and by what time; and

(c) if not, the reasons for delay in allotment of these flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). 56481 flats were under construction as on 1.4.88, out of which 5614 have been completed by 31.12.88. It is expected that by the end of March, 1989 total number of 21,473 flats will be completed. Construction of the remaining flats would be completed by March next year. 18,341 flats are expected to be allotted by 31.3.89. there is always some time lag between in the construction of flats and their allotment because even though construction of some flats is completed the services like water supply, sewerage and electricity are not available in all cases, by the time of completion of the flats, by the concerned civic authorities. Moreover, for allotment of flats, the allottees have to complete certain formalities.

[English]

Legislation to Make Cadaver Kidney Donation Compulsory

2745. SHRI V. SOBHANADREESWARA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Seventh Annual Conference of the Southern Chapter of the Indian Society of Nephrology, which met at Hyderabad on 5 November, 1988, has suggested to Union Government to bring a legislation making Cadaver Kidney donation compul-

sory for setting up a "Cadaver Kidney Bank"

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) No such suggestion has been received in the Ministry of Health & Family Welfare.

(b) and (c), Do not arise .

Labourers Killed in Accidents

2746. SHRI V. TULSIRAM:
SHRI BALASAHEB VIKHE
PATIL :

Will the Minister of LABOUR be pleased to state:

(a) whether the number of labourers killed in blasts and accidents in factories and Government organisations in on the increase;

(b) if so, the number of labourers killed, seriously injured and disabled permanently, State-wise and Industrywise, during the last six months; and

(c) the amount of compensation paid to the individuals and their dependents, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) The number of industrial injuries and fatalities during the years from 1985 to 1987 is given below:-